

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (IB) No. 767/KB/2017  
CA (IB) No.161/KB/2018  
CA (IB) No.162/KB/2018  
CA (IB) No. 510/KB/2018  
CA (IB) No. 669/KB/2018  
CA No. 688/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> OCTOBER, 2018, 10:30 A.M.

Name of the Company		State Bank of India -Vs- Jai Balaji Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	<del>Mr. Rudrajit Saha</del>	} Advertis Kukhet's Transport Co. Adv.	
2.	Mr. Ratouko Beraji		
3.	Mr. C.K. Saha		
4.	Mr. Reetobrat Mishra		
5.	Mr. Rudrajit Saha		

1.	Mr ANIRUDDHA ROY, Adv	} for the worker's Union	} Adv 9/10/18
2.	Mr. NILADRI KHANRA, Adv		

(1)	MR. ABHRAJIT MITRA, or Adv	} For the Corporate Debtor	} Jinan 9/10/18
(2)	MR. D.N. SHARMA, Adv		
(3)	MS. MANJU BHUTERIA, Adv		
(4)	MR. ANVJ SINHA, Adv		
(5)	Ms. IRAM HASSAN, Adv		

1.	Mr. KULDIP MALLIK	} Dynamic Hard Coke Pvt Ltd	} B 9/10/18
2.	Mr. A. BOGARIA ADS		

1. JISHNU CHAUDHURY, ADV
2. AJAY GAGGAR, ADV.
3. RAKHI PURNIMA PAUL, ADV

} for financial creditor

Paul  
4/10/18

### ORDER

Ld. Counsel for the financial creditor, corporate debtor, operational creditors and the workers' union is present.

Heard the CA (IB) Nos. 510, 669 and 688/KB/2018 along with CA(IB) No. 819/KB/2018.

Reserved for orders.

Sd

(Jinan K.R.)  
Member (J)